09.10.2019) to sensitise them and apprise them about background & advantages of the policy.

Use of renewable energy in railways

2182. SHRIMATI VANDANA CHAVAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has plans to use renewable energy to source the electricity needs of Railways to reduce carbon footprint;
 - (b) if so, the details thereof, including the proposed targets for the same; and
 - (c) the steps taken by the Ministry in this regard?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) Yes. Sir. Indian Railways has planned to source about 1000 Mega Watt (MW) Solar Power and about 200 MW of wind power progressively by 2021-22. 201 MW (98 MW solar and 103 MW wind power) has already been set up till 31.10.2019.

Quantum of railway revenue from different sources

2183. SHRI RAKESH SINHA: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of passengers who travelled in trains in the years 2016-17, 2017-18 and 2018-19;
- (b) the comparative contributions of revenue received from passengers in its various zones;
- (c) the revenue received from allocation of space for book stalls, tea stalls and other business activities; and
- (d) the number of passengers who failed to travel due to non-confirmation of their tickets in 2015-16, 2016-17, 2017-18 and 2018-19?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) The number of passenger traffic during the last three years is given below:

Year	No. of Passengers (In Crore)	
2016-17	812	
2017-18	829	
2018-19	844	

(b) Zone wise Passenger Earnings for the last three years is as under:-

(₹ in crore)

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Zones	2016-17	2017-18	2018-19
Central	5045.29	5368.91	5732.15
Eastern	2232.32	2279.63	2350.91
East Central	2334.38	2412.87	2533.77
East Coast	1306.11	1411.34	1510.79
Northern	6321.10	6357.20	6512.04
North Central	4428.08	4755.98	4993.07
North Eastern	1500.66	1542.88	1574.45
Northeast Frontier	1155.74	1 178.18	1349.02
North Western	1929.28	2004.03	2091.34
Southern	4011.80	4247.05	4482.49
South Central	4530.90	4861.18	5166.53
South Eastern	1501.60	1568.90	1664.39
South East Central	1071.28	1127.90	1 158.50
South Western	1393.22	1487.79	1555.66
Western	4327.55	4541.46	4712.72
West Central	3004.41	3304.26	3477.38
Metro	186.74	193.58	201.44
Total	46280.46	48643.14	51066.65

(c) Revenue received from allocation of space for book stalls, tea stalls and other business activities is as under:

Year	Amount (₹ in Crore)	
2018-19	1652.67	

(d) Waiting list passengers can cancel their tickets till 30 minutes before the scheduled departure of the train and take refund as per extant refund rules. Since the passengers can cancel the tickets on their own due to change of plan or due to non-availability of confirmed accommodation, it is not practically feasible to identify the cancellations done only on account of non-confirmation of tickets.

Explosion at Hubballi railway station

2184. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry admits that lapse by the Railway Protection Force (RPF) staff was prima facie evident in the low-intensity explosion at Hubballi railway station that occurred on 21st October, 2019 where one civilian was injured;
 - (b) if so, the details thereof; and
- (c) the additional steps taken by Government to increase safety of passengers at railway stations in the country, considering the increasing threat of anti-national elements?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) A low intensity explosion occurred at Hubballi Railway Station on 21.10.2019. On receiving information regarding a left over luggage in Train no. 17225 at Hubballi Railway Station (Platform no. 4), Railway Protection Force (RPF) took unclaimed baggage to Station Manager's Office and some paddy dust in red cloth along with 08 nos. of small plastic boxes with dry lemon like articles were found inside it. A food supplier took one lemon like article and tried to break it and a low intensity explosion took place injuring his palm. Immediately he was rushed to the hospital by RPF. Since the unclaimed luggage was handled without observing due precaution and an outsider was permitted to tamper with contents of the unclaimed luggage, the Station Master as well as the RPF personnel on duty have been taken up for lapses on their part.

(c) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. Cases of Indian Penal Code (IPC) crimes are registered and investigated by the concerned GRP. Railway Protection Force (RPF) supplements the efforts of GRP to provide better